

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CRI-76/2020**

Chinedu Onyedinma

...Petitioner.

Vs

State and anr

...Respondents.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:9<sup>th</sup> December 2020.**

P.C.

None appears for the petitioner.

2. Let the matter to be called again at the end of the list.
3. At the end of the list, once again matter is called out; still there is no representation for the petitioner.
4. Shri R. Menezes, the learned Advocate informs me that Shri T. George John, the learned counsel on record for the petitioner, has been hospitalised. Therefore, he is unable to enter his appearance today.
5. Let the matter be posted soon after vacation.

**DAMA SESHADRI NAIDU, J.**

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